

Statement of Immovable Property Return for the year 2011-12 (as on 01.01.2011)

1. Name of Officer (in full) and service to which the officer belongs

S D B CHENAI 2. Cadre (Deputy Legal Adviser) LS Grade III

3. Present post held : Deputy Legal Adviser

4. Present Pay 34,740/-

Name of District, Division & Village or City in which property is situated (full location & postal address)	Name of Property, Housing lands other buildings	& of Acquisition (and when purchased) including of land in case of house	Cost of construction/ year	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	
NO	NO	NA	NA	NA	NA	NA	NA	NA

Signature: He in (w) 11/9/2011
 Name: S. D. B. CHENAI
 Designation: Deputy Legal Adviser
 Date:

Note : Please read the notes overleaf before filling up the Form.